

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †3518
TO BE ANSWERED ON 08.08.2017**

NATIONAL POLICY FOR SENIOR CITIZENS

†3518. SHRI RAJU SHETTY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any committee has been constituted by the Government for senior citizens under National Policy 2011;
- (b) if so, the composition of the Committee;
- (c) whether the said committee has submitted its recommendations to the Government;
- (d) if so, the details of the recommendations made by the Committee; and
- (e) the time by which the new National Policy for Senior Citizens is likely to be finalized and implemented?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

- (a) & (b): The Government had constituted a committee, headed by Smt. (Dr.) Mohini Giri to review the National Policy on Older Persons, 1999 and to draft a new National Policy on Older Persons. The composition of the Committee is placed at Annexure.
- (c) & (d): The review committee had submitted its report along with a draft 'National Policy for Senior Citizens', which includes the concept of 'ageing in place', institutional care as the last resort welfare of elderly women, rural poor, barrier-free age-friendly society, long-term saving instruments, income generation activities, technological advancement, etc.
- (e): Keeping in view the changing demographic pattern, socio-economic needs of the senior citizens, social value system and advancement in the field of science and technology over the last decade, a new National Policy for Senior Citizens is under finalisation to replace the NPOP, 1999.

ANNEXURE

Annexure referred to in reply to Lok Sabha Unstarred Question No. 3518 for 08.08.2017 regarding 'National Policy for Senior Citizens'

Composition of the Committee constituted by the Government in 2010 to review the National Policy on Older Persons, 1999

Dr. (Smt.) Mohini Giri	Chairperson
Shri M.M. Sabharwal	Member
Shri K.R. Gangadharan	Member
Dr. (Ms.) Shiela Sreenivasan	Member

Representatives of the following Central Ministries:

(1) Ministry of Health & Family Welfare	Member
(2) Ministry of Rural Development	Member
(3) Ministry of Finance	Member
(4) Ministry of Home Affairs	Member
(5) Ministry of Women & Child Development	Member

Secretary, Social Welfare Department, Government of Delhi	Member
Secretary, Social Welfare Department, Government of Andhra Pradesh	Member
Secretary, Social Welfare Department, Government of West Bengal	Member
Secretary, Social Welfare Department, Government of Maharashtra	Member
Secretary, Social Welfare Department, Government of Assam	Member

Joint Secretary (Social Defence), M/o of Social Justice & Empowerment	Member Secretary
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